

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 7
(IB)-448(PB)/2017

IN THE MATTER OF:

Rajendra Kumar Saxena

.... Applicant/petitioner

Vs.

Earth Gracia Buildcon Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant:

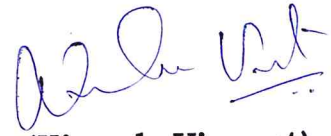
Mr. A.K Jain, Mr. Sourit Arora, Advs. with Ms.
Manisha Rawat, IRP

For the respondent:

Mr. Rajesh P., Adv. for Corporate Debtor.

ORDER

By Order of the Bench, the matter is listed on 08.03.2019.



(Nirmala Vincent)
Court Officer